

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:604

ANSWERED ON:07.05.2010

SOLAR CITIES

Mahajan Smt. Sumitra;Sivakumar Alias J.K. Ritheesh Shri K.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the names of the cities identified by the Government to be developed as solar cities in the country including Madhya Pradesh, State-wise;
- (b) whether the Government has received proposals from various State Governments for the development of solar cities;
- (c) if so, the details thereof and the action taken by the Government thereon;
- (d) whether the Government has signed an agreement with Japan for the development and co-operation in the field of renewable energy sector;
- (e) if so, whether the Government also proposes to develop a solar city in the country jointly with the help of Japan; and
- (f) if so, the details thereof and the time by which the work on the project is likely to be started?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d),(e)&(f): A statement is laid on the Table of the House.

Statement

Statement referred to reply to Lok Sabha Starred Question no. 604 by Shrimati Sumitra Mahajan and Shri K. Shivakumar Alias J.K. Ritheesh for answer on 07.05.2010

(a), (b)&(c): Based on proposals received by the Government from various States, in-principle approval has been given to 37 Cities to be developed as Solar Cities in the country. Out of these, sanctions have been issued to 14 Cities which have engaged consultants for preparation of Master Plan. The State-wise details including Madhya Pradesh are given in Annexure.

(d),(e)&(f): The Government has recently signed a joint statement with Japan under the Japan-India Energy Dialogue on cooperation in various energy sectors including renewable energy. This includes ongoing projects on training of Indian officials and solar photovoltaic technology evaluation. There is no proposal to develop a Solar City jointly with Japan. However, the statement includes development of Smart Communities and Eco-friendly Townships along the Delhi-Mumbai Industrial corridor that may include utilization of solar energy.

Annexure

Annexure referred to in reply to parts (a),(b)&(c) of the Lok Sabha starred question no. 604 by Shrimati Sumitra Mahajan and Shri K. Shivakumar Alias J.K. Ritheesh for answer on 07.05.2010

State-wise list of 37 Cities for which in-principle approval has been given

State Cities for which in-principle
 approval given

Andhra Pradesh 1. Vijaywada

Assam 2. Guwahati
 3. Jorhat

Arunachal Pradesh 4. Itanagar

Chandigarh 5. Chandigarh#

Chhattisgarh 6. Bilaspur
7. Raipur

Gujarat 8. Rajkot#
9. Gandhinagar#

Goa 10. Panji City#

Haryana 11. Gurgaon#
12. Faridabad#

Himachal Pradesh 13. Shimla
14. Hamirpur

Karnataka 15. Mysore
16. Hubli

Kerala 17. Thiruvananthapuram

Maharashtra 18. Nagpur#
19. Thane#
20. Kalyan-Dombiwali#

Madhya Pradesh 21. Indore
22. Gwalior

Manipur 23. Imphal#

Mizoram 24. Aizawl

Nagaland 25. Kohima#

Orissa 26. Bhubaneswar

Punjab 27. Amritsar
28. Ludhiana

Rajsthan 29. Ajmer
30. Jaipur
31. Jodhpur

Tamil Nadu 32. Coimbatore

Tripura 33. Agartala

Uttarakhand 34. Dehradun#
35. Haridwar&Rishikesh

Uttar Pradesh 36. Agra#
37. Moradabad#

Sanction issued for these Cities